

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

.

**PETITION NUMBER** 

: TCP/420/ (IB)/2017

NAME OF THE PETITIONER(S)

: FARLIN ENERGY & COMMODITIES FZE

NAME OF THE RESPONDENT(S)

: PADMAADEVI SUGARS LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

GEETHA RAVASHI

Coursel &

Faller Rojasah

ANANT MERATHIA

como el for

Channy

## **ORDER**

Counsel for petitioner present. Counsel for respondent present and stated that there is a chance for settlement between the parties. Counsel for respondent sought time for reporting the final outcome for of the settlement. Counsel for Petitioner has not objected for granting time. Time is extended at request. Put up on 08.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)